- (b) if so, by what time such a control room is likely to be set up;
- (c) whether the control room will have direct link with the various State capitals only; and
- (d) if so, how the incidents of atrocities on Scheduled Castes/Scheduled Tribes which may take place in rural areas would be monitored effectively?

THE MINISTER OF WELFARE (S. "I SITARAM KESRI): (a) Yes, Sir.

(b) to (d) The modalities are being worked out.

THREAT OF ENVIRONMENT POLLUTION

- 103. SHRI PRAKASH V. PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the threat of environmental pollution is constantly getting more and more acute due to felling of trees;
- (b) the extent of forest cover being depleted for the purpose of fuel each year; and
- (c) if so, the corrective action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Trees play a vital role in purification of air by absorbing carbon dioxide and release of oxygen. Felling of trees, therefore, affects the environment adversely.

- (b) Since lops and tops of trees are utilized as fuelwood, there is no precise estimate of the forest cover being depleted each year on this account.
- (c) Following measures have been taken to check depletion of forest cover:
 - (i) guidelines have been issued to State Governments/U.Ts. banning green felling on mountains/hills above 1000 metres;
 - (ii) assistance is provided to State/ U.Ts, for development of infrastructure for protection of forests from biotic interference;

- (iii) enactment of the Forest (Conservation) Act, 1980 to check diversion of forest land for non-forestry purposes;
- (iv) various programmes of afforestations under State Plans and Centrally Sponsored Schemes including plantations under the 20-Point programmes are carried out.

BAN ON FELLING OF TREES

- 104. SHRI PRAKASH V. PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Union Government propose to ban felling of trees for Railway Sleepers; and
- (b) if so, the step being taken to meet the demand of Railways in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Government propose to phase out use of wooden railway sleepers and consequently, the intake of sleepers has come down from 30 lakh track sleepers in 1984-85 to 2 lakh sleepers in 1990-91.

(b) The Government has already made sufficient provision for replacement of wooden track sleepers with concrete sleepers.

POLLUTION FREE RIVERS

- 105. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) the number of rivers included in the programme for making them pollution free besides the Ganga and Yamuna;
- (b) whether the Government propose to include Betwa, Godawari, Narmada, Krishna and Kaveri rivers under this programme;
- (c) if so, the time by which the work is likely to start on this programme; and
 - (d) if not, the reasons therefor?